

News Services Division of the All India Radio. The present number of English News-readers is five.

(b) There are the following two categories of News-readers with fee ranges shown against each:—

Category	Fee Ranges
News Reader (Junior)	Rs. 250—500
News reader (Senior)	Rs. 45 —800

News-readers are employed on Staff Artist contract for specific periods. Their initial fee within the ranges mentioned above is fixed after taking into account their qualifications and suitability for the job. They are allowed *ad hoc* raise in fee at the time their contract is renewed. The size of the increment depends upon whether a staff artist's performance during the period of the previous contract is adjudged to be outstanding, very good or good.

पाक अधिकृत काश्मीर के मुफ्ती का मक्का में दिया गया कथित वक्तव्य

२५३०. श्री प्रकाशवीर शास्त्री : क्या प्रधानमंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उनका ध्यान पाकिस्तान टाइम्स में प्रकाशित समाचार और दैनिक हिन्दुस्तान के सम्पादकीय लेख की ओर दिलाया गया है जिनमें यह कहा गया है कि काश्मीर के तथाकथित बड़े मुफ्ती ने मक्का में नावाज पढ़ाते समय काश्मीर को शीघ्र मुक्त कराने की अपील की ;

(ख) क्या सरकार ने उस देश को विरोधपत्र भेजा है जो धार्मिक स्थानों को भारत-विरोधी प्रचार के काम में लाने की अनमति दे रहा है ; और

(ग) यदि हां, तो उसका क्या उत्तर प्राप्त हुआ ?

प्रधानमंत्री, बंदेशिक कार्य मंत्री तथा अणु शक्ति मंत्री (श्री जवाहरलाल नेहरू):

(क) सरकार ने अखबारों में ऐसी खबरें देखी हैं जिनके अनुसार मीर ज़ मोहम्मद युसुफ शाह ने पवित्र काबा में काश्मीरियों की एक सभा में ये शब्द कहे : “इशाअल्लाह,

आप जिस वक्त फतह पाने की उम्मीद रखते हैं, उससे भी पहले आपकी जीत हांगी।”

(ख) और (ग). अस्पष्ट समाचारों की वजह से सरकार ने इस मामले को सज्दी अरब की सरकार के सामने नहीं उठाया है।

12.00 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

FIRING BY NAGA HOSTILES ON KOHIMA
TOWN

Shri Harish Chandra Mathur (Jalore): Sir, I call the attention of the Prime Minister to the following matter of urgent public importance and I request that he may make a statement thereon:

“Firing by Naga hostiles on Kohima town on the 16th April, 1964”.

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): At about 7-30 p.m. on the 16th April, 1964 about 150 Naga hostiles, using stenguns and rifles etc. opened fire on Kohima town from three directions. The firing continued till about 8-30 p.m. Security forces rushed armoured cars to the spot. The hostiles again opened fire at about 11-30 p.m. and at 4-30 a.m. Fire was returned on both the occasions and the hostiles made their escape. Three villagers of Kohima were killed while 17 sustained injuries.

Shri Harish Chandra Mathur: May I know what accounts for such demoralisation and ineffectiveness of our forces even when the Nagas made such a confrontation—we can understand their challenge—but they ran away without any fear of action? May I know what are our Government's instructions to the Administration there for dealing with the Naga rebels and what steps are being taken to create confidence in the people's minds?

Shrimati Lakshmi Menon: The Government's instructions are that the hostiles should be dealt with properly. Here, you find that they came in large numbers and we fired back and they returned.

Shri Harish Chandra Mathur: It was a confrontation. May I know how many Naga rebels were killed? Why could they not be pursued, and what is the impression that is created in the minds of the people when there is such a confrontation? You say there are dense forests and so you cannot deal with them, but they come and challenge and then go away without fear of action; how does it happen? How is it that you are so ineffective?

Shrimati Lakshmi Menon: I have stated that three villagers were killed and 17 sustained injuries.

Mr. Speaker: They were our people: the question is whether any of the hostiles were killed.

Shrimati Lakshmi Menon: I have no information about the hostiles having been killed.

Shri Hem Barua (Gauhati): Now that the violent activities of Naga hostiles are intensified with arms aid from Pakistan, may I know whether Government asked the Baptist Mission, sponsoring the Peace Brigade with Rev. Michael Scott in it, that there should be a sort of cease fire on the part of the Naga hostiles so that the negotiations might proceed in an atmosphere of understanding because I think that the negotiations for peaceful co-operation and the violent activities do not go hand in hand?

Shrimati Lakshmi Menon: That is exactly the purpose for which the peace Mission is touring in Nagaland.

Mr. Speaker: The question is whether the Government have told them that there ought to be a cease fire till these negotiations are complete.

Shrimati Lakshmi Menon: It is for the Nagaland Administration to tell them.

Shri Hem Barua: When the Nagaland Administration agreed to this proposal of this Baptist mission, it consulted the Indian Government and it is in the full knowledge of the Indian Government that they are operating. Therefore, I just wanted to know, because you cannot say that there should be negotiations for peaceful cooperation and at the same time the Naga hostiles firing on you.

Mr. Speaker: I follow what he wanted to know. That question is very clear.

Shri Hem Barua: It is clear to you, but not to them, Sir. That is the trouble.

Shrimati Lakshmi Menon: The Nagaland Administration has already sent an appeal to the hostiles that there should be cease-fire.

Mr. Speaker. The objective of the question is this. When we agreed to have Baptist intervention and there ought to be talks on this settlement, whether we had asked those people—the missionaries or those who were coming in as intermediaries—that at least for the period during which negotiations are carried on, there ought to be cease-fire.

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): That is presumed; it is obvious.

Mr. Speaker: He puts a definite question whether positively we have put that suggestion across to them.

Shri Jawaharlal Nehru: The Nagaland Administration have done so. We, the Government of India, have not done so, because we do not come into the picture.

Shri Hari Vishnu Kamath (Hoshangabad): The Prime Minister has said that the Nagaland Administration deals with the matter. The security and defence of India, with which the cease-fire is bound up, is the responsibility of the Central Government and not of the Nagaland Government.

Mr. Speaker: He says that that Administration has put it across to them.

Shri Hari Vishnu Kamath: On behalf of the Central Government?

Mr. Speaker: Yes.

Shri Hem Barua: But where is the cease-fire?

The Minister of Law (Shri A. K. Sen): On a point of order, Sir. "Cease-fire" is not an expression to be used with regard to people who are hostile within our own territory.

The Parliamentary Secretary to the Minister of External Affairs (Shri S. C. Jamir): The missionaries who are working for peace have made an appeal to the hostiles to cease firing for three months and we are waiting for the reply.

Shri Hem Barua: On a point of order, Sir. The Law Minister has taken objection to the use of the word "cease-fire". But here the Government have asked a foreigner to come and work for peace in a part of our country, to negotiate with the hostiles.

Mr. Speaker: What is the point of order?

Shri Hem Barua: If you can invite the services of a foreigner, what is the harm if I use the word "cease-fire"?

Mr. Speaker: The Parliamentary Secretary has used the correct expression, namely, that they have been asked to cease the firing.

Shri Hari Vishnu Kamath: Tweedledum and tweedledee!

Shri Hem Barua: There is no difference between the two.

श्री बागड़ी (हिसार): अध्यक्ष महोदय, इसका हिन्दी में जरा तर्जुमा कर के पढ़वा दिया जाय ।

अध्यक्ष महोदय : यह मुश्किल होगा । इसके लिए माननीय सदस्य थोड़े दिन और इंतजार कर लें ।

श्री बागड़ी : बात यह है कि हर हिन्दी के सवाल का अंग्रेजी में तर्जुमा होता है तो इसी तरह से अंग्रेजी का . . .

अध्यक्ष महोदय : अभी इंतजार करें । अगली दफा से साइमलटेनियस ट्रान्सलेशन का इन्तजाम होने जा रहा है । अभी यदि माननीय सदस्य को कोई सवाल पूछना हो तो वे पूछ लें ।

श्री बागड़ी : मुझे पहले हिन्दी में समझा तो दिया जाय तब मैं आगे कोई सवाल कर सकता हूँ ।

अध्यक्ष महोदय : अगर माननीय सदस्य कोई सवाल करना चाहते हैं तो कर लें ।

श्री बागड़ी : मैं सवाल क्या करूँ जब तक कि मुझे समझाया न जाय ?

अध्यक्ष महोदय : हर एक चीज का तर्जुमा मैंने पहले कहा हुआ है, डाउस की एप्रूवल है और हम उम्मीद रख रहे हैं कि अगले सेशन तक साइमलटेनियस ट्रान्सलेशन करने की व्यवस्था चालू हो जायेगी लेकिन जब तक वह नहीं होती है तब तक हमें इसी तरीके से गुजारा करना होगा । माननीय सदस्य जो कुछ कहा गया है उसे अच्छी तरह समझ सकते हैं इसलिए अगर उन्हें कोई सवाल करना हो तो वे कर लें ।

Shri S. Kandappan (Tiruchengode): May we know what is going on between Mr. Bagri and you, Sir?

श्री बागड़ी : अध्यक्ष महोदय, है तो यह मेरे साथ ज्यादाती . . .

एक माननीय सदस्य : श्री बागड़ी अंग्रेजी समझते हैं ।

श्री बागड़ी : अब वह आधा गलत होगा और आधा सही होगा ।

अध्यक्ष महोदय : आप सवाल करें।

श्री बागड़ी : अध्यक्ष महोदय, कोहीमा पर जवाब देते हुए मंत्री महोदय ने कहा है कि दो दफे हमला हुआ है। उस के अन्दर मैं जानना चाहूंगा कि एक दफे पहले हमला हुआ और दूसरी दफे हमला हुआ, जो तीन व्यक्तियों को मृत्यु हुई है, वह पहले हमले में हुई है या दूसरे हमले में हुई है और अगर ये मृत्युयें

अध्यक्ष महोदय : माननीय सदस्य अब बैठ जायें।

श्री बागड़ी : मेरा सवाल तो पूरा हुआ नहीं है। अगर ये मृत्युयें दूसरे हमले में हुई हैं, तो क्या उन लोगों के खिलाफ कोई एक्शन लिया जायेगा, जिनके ऊपर वहां का बचाव करने की जिम्मेदारी है ?

Mr. Speaker: Three persons were killed. He wants to know whether they were killed in the first instance or in the second instance.

Shrimati Lakshmi Menon: I cannot say.

Shri S. C. Jamir: They were killed in the course of the firing which took place in the night and we discovered in the morning that they were dead. It is very difficult to say whether it happened in the first instance, the second instance or in the third instance.

Mr. Speaker: He further enquires whether any action has been taken against the persons if they were really found negligent in their duties when this took place.

Shri S. C. Jamir: No one was found negligent in this matter, because it was in the night that the firing took place from the outskirts of Kohima. It is very difficult to say.

श्री बागड़ी : कोहीमा मेरा देखा हुआ है। यह तो कोई जवाब ही नहीं है।

अध्यक्ष महोदय : जवाब तो हो गया है। अब माननीय सदस्य बैठ जायें।

श्री बागड़ी : आप जरा मुझे समझा दीजिये कि क्या जवाब दिया गया है।

अध्यक्ष महोदय : उन्होंने कहा है कि रात को बं लोग आये और सुबह को तीन आदमी मरे हुए पाये गये। इसलिए यह कहना मुश्किल है कि मोतों पहले हमले में हुई या दूसरे में, क्योंकि सुबह देखा गया कि आदमी मरे हुए थे।

श्री बागड़ी : क्या हमारी तरफ से दोनों दफा गोली नहीं चलाई गई ? क्या उन लोगों का पीछा किया गया या हमारे आदमी घरों में छिप कर बैठ रहे ?

श्री श्रींकार लाल बेरवा (कोटा) : एक व्यवस्था का प्रश्न है।

Shri Hem Barua: May I seek one information from you.

Mr. Speaker: No, Sir. He will kindly resume his seat. There is another hon. Member who wants to raise a point of order.

श्री श्रींकार लाल बेरवा : श्रीमन्, मैं ने एक म्यगन-प्रस्ताव पेश किया था और वह इस बारे में था कि जैसे पहले सियालदह और खुलना में हिन्दू लड़कियों के साथ गाड़ी में बलात्कार किया गया, जिस के कारण वहां पर हड़ताल हो गई और गाड़ी उधर की उधर रोक दी गई, उसी तरह कल काश्मीर में एक हिन्दू लड़की के साथ बलात्कार किया गया, उस के भाई को मारते मारते मुछित कर दिया गया और कुछ लोग लड़की को पकड़ कर ले गये। यह सारा उत्पात शेख अब्दुल्ला के बयानों के कारण हो रहा है।

अध्यक्ष महोदय : आर्डर, आर्डर।

श्री श्रींकार लाल बेरवा : यह केवल काश्मीर का प्रश्न नहीं है, यह सारे देश का

[श्री ओंकार लाल बेरवा]

प्रश्न है। जब तक शेख अब्दुल्ला को पकड़ कर बन्द नहीं किया जायेगा, स्थिति काबू में नहीं आने वाली है।

Mr. Speaker: He will kindly resume his seat. He knows it very well that I do not answer those questions here in the House.

श्री ओंकार लाल बेरवा : सारे उपद्रव इसी क्वेस्टियन को लेकर होते हैं।

अध्यक्ष महोदय : अगर इसी का सवाल है, तो यह तो आर्डर पेपर में आया हुआ था, इस लिये अगर माननीय सदस्य ने आज दिया, तो उन का नाम इस में नहीं आ सकता था।

श्री ओंकार लाल बेरवा : क्यों ?

Mr. Speaker: Order, order. Would he not listen to me now?

अगर इसी के सम्बन्ध में है, तो माननीय सदस्य का नाम इस में नहीं आ सकता था, क्योंकि वह आर्डर पेपर में आ चुका है। अगर इस से अलाहिदा कोई दूसरा सवाल है, तो माननीय सदस्य मुझ से पूछ सकते हैं कि वह क्यों नहीं आया, क्यों नहीं मंजूर किया गया। लेकिन माननीय सदस्य यहां नहीं पूछ सकते हैं। मैंने यह बात हाउस में कई दफा कही है।

श्री ओंकार लाल बेरवा : आप मुझे तसल्ली दे सकते हैं, लेकिन देश को तसल्ली नहीं दे सकते हैं। शेख अब्दुल्ला के भाषणों से वहां पर साम्प्रदायिक तनाव पैदा हो गया है।

अध्यक्ष महोदय : आर्डर आर्डर। माननीय सदस्य अब बैठ जायें। मैंने इस हाउस में कार्यवाही चलानी है, बाहर देश के बारे में मैं क्या कर सकता हूं ?

श्री ओंकार लाल बेरवा : इस घटना की जांच होनी चाहिये और शेख अब्दुल्ला के खिलाफ कार्यवाही कर के उस को फौरन

बन्द कर दिया जाये। अगर इस तरह से हिन्दू लड़कियों के साथ बलात्कार होता है तो ..

अध्यक्ष महोदय : आर्डर, आर्डर। अगर माननीय सदस्य नहीं बैठेंगे, तो मुझे और कदम उठाना पड़ेगा।

श्री बड़े (खारगोन) : अध्यक्ष महोदय, मेरी विनती है कि हम ने

अध्यक्ष महोदय : मैंने कहा है कि अगर आप को तसल्ली नहीं हुई, तो आप आ कर मुझ से पूछ सकते हैं।

श्री बड़े : समय निकल जाने के बाद क्या लाभ होगा ?

अध्यक्ष महोदय : क्या मैं इस वक्त उस के बारे में बहस करूं। अगर मेरे पास तीस नोटिस आयें, तो क्या मैं उन सब के बारे में यहां बता सकता हूं ? माननीय सदस्य को इत्तिला दे दी गई है।

श्री ओंकार लाल बेरवा : यह स्थगन प्रस्ताव था। कार्लिंग एटेंशन नोटिस नहीं था।

अध्यक्ष महोदय : अगर पार्टीज के लीडर अपने अपने मेम्बरों को काबू में नहीं रख सकते, तो मुझे उन को इंडिविडुअल तस्लीम कर के खुद एंक्शन लेना पड़ेगा। ग्रुप के लीडर्स पर यह भी जिम्मेदारी आती है कि वे अपने अपने मेम्बरों को डिस्प्लिन में रखें।

श्री हेम बरुआ ।

Shri Hem Barua: Since the atmosphere is already surcharged with emotion, I do not want to raise my point of order.

Mr. Speaker: That is good.